

(c) A statement containing the required information is enclosed.

STATEMENT

Names of journals published by AIR	Names of languages in which the journals are published by AIR	No. of copies printed per issue
Akashvani	English	4,800 (Weekly)
Akashvani	Hindi	3,050 (Fort-nightly)
Awaz	Urdu	700 „
Betar		
Jagat	Bengali	42,000 „
Akashi	Assamese	500 „
Vanoli	Tamil	40,000 „
Vani	Telugu	10,300 „
Nabhovani	Gujarati	1,000 „

दिल्ली होमगार्ड

204. श्री सूरज प्रसाद : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली गृह रक्षकों (होमगार्ड्स) को 26 जनवरी, 1970 की इयूटी का भुगतान अभी तक नहीं हुआ है,

(ख) क्या यह भी सच है कि उक्त तारीख को जब ये गृह रक्षक इयूटी पर होते हैं तो उस समय सरकार द्वारा उनके खाने-पीने की कोई व्यवस्था नहीं की जाती है, और

(ग) यदि हाँ, तो इस संबंध में सरकार क्या कार्यवाही कर रही है ?

†[DELHI HOME GUARDS

204. SHRI SURAJ PRASAD : Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state:

(a) whether it is a fact that the Delhi Home Guards have not so far been paid their dues on the 26th January, 1970;

(b) whether it is also a fact that no arrangements are made by Government for providing food and refreshments to these Home Guards when they are on duty on the same date; and

(c) if so, the action being taken by Government in this regard?

उप-गृह मंत्री (श्री फखरुद्दीन मोहसिन) : (क) जी हाँ, श्रीमन् ! पुलिस महा निरीक्षक, दिल्ली की प्रार्थना पर गणतन्त्र दिवस, 1970 के अवसर पर कानून व व्यवस्था बनाये रखने में पुलिस की सहायता के लिए 24 और 26 जनवरी, 1970 को गृह रक्षकों को इयूटी पर बुलाया गया था। मांग करने वाले विभाग अर्थात् दिल्ली पुलिस विभाग को इसके लिये बुलावा भत्ता देना है। वह विभाग अब कमान्डेंट जनरल, होम गार्ड्स दिल्ली को अपेक्षित धनराशि सौंपने के लिए सहमत हो गया है, और आशा है कि इन गृह रक्षकों को देय राशि का भुगतान शीघ्र ही कर दिया जायेगा।

(ख) और (ग) अब गृह रक्षकों को इयूटी के लिए बुलाया जाता है तो उन्हें 3 रु० प्रतिदिन के हिमाब से इयूटी भत्ता दिया जाता है। इस राशि में खाना/जल-पान का व्यय शामिल है। किन्तु जब गृह रक्षकों का गणतन्त्र दिवस परेड जैसी श्रममाध्य इयूटी पर बुलाया जाता है तो उन्हें गृह रक्षक कल्याण निधि से जलपान दिया जाता है और यह उन्हे गणतन्त्र दिवस 1970 के अवसर पर भी दिया गया था।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/उप-गृह मंत्री (SHRI F. H. MOHSIN) : (a) Yes, Sir. On a request from the Inspector General of Police, Delhi, Home Guards were called out for duty on the 24th and 26th January 1970 to assist the police in the maintenance of law and order on the occasion of the Republic Day, 1970. The borrowing Department, i.e., Delhi Police Department, has to pay the *call out allowance*. That Department has now agreed to place the requisite funds at the disposal of the Commandant General Home Guards, Delhi, and it is expected that the dues of these Home Guards will be paid to them shortly.

(b) and (c) When Home Guards are called out for duty, they are paid a duty allowance of Rs. 3.00 per day. This amount includes messing/refreshment charges.

However, when Home Guards are called out for strenuous duty such as the Republic Day Parade, refreshment is given to them from the Home Guards Welfare Fund and it was given to them on the occasion of the Republic Day 1970 also.]

ATOMIC POWER STATION IN WESTERN REGION

205. SHRI. PRANAB KUMAR MUKHERJEE : Will the Minister of ATOMIC ENERGY/परमाणु ऊर्जा मंत्री be pleased to state:

(a) whether it is a fact that Government have decided to set up another atomic Power Station along with a super thermal Power Station in the western region; and

(b) if so, the details thereof?

THE PRIME MINISTER/प्रधान मंत्री (SHRIMATI INDIRA GANDHI) : (a) and (b) The Government is examining the possibility of setting up atomic power stations in the Northern, Western and Southern Electricity Regions. A Site Selection Committee has been appointed to select suitable sites for the purpose. The exact location of future atomic power stations can be decided only after the report of the Committee is received and considered by the Government.

RESTRICTIONS ON INDIAN NATIONALS TO VISIT LACCADIVE ISLANDS

206. SHRI B. V. ABDULLA KOYA : Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to state:

(a) whether there is any restriction for the Indian Nationals living in the mainland to visit Laccadive islands; and

(b) if so, the details thereof, and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/गृह मंत्रालय में राज्य मंत्री (SHRI K. C. PANT): (a) and (b) Under the Laccadive, Minicoy and Amindivi Islands (Restrictions on Entry and Residence) Rules, 1967, no person who is not a native of the Union Territory of Laccadive, Minicoy and Amindivi Islands can enter or reside in the islands except under and in accordance with a permit issued under these rules. These rules were framed under Section 9 of the Laccadive, Minicoy and Amindivi Islands (Laws) Regulation, 1965, which provides for framing of rules imposing reasonable restrictions on the right of any person who is not a native of the islands to reside in or visit the islands, in the interest of the general public or for the protection of the interests of any Scheduled Tribe. The inhabitants of the territory are classified as Scheduled Tribes.

T.V. CENTRES IN THE COUNTRY

207. SHRI B. V. ABDULLA KOYA : Will the Minister of INFORMATION AND BROADCASTING/सूचना और प्रसारण मंत्री be pleased to state the progress so far made in regard to the setting up of five TV Centres in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING/सूचना और प्रसारण मंत्रालय में राज्य मंत्री (SHRIMATI NANDINI SATPATHY) : A statement is laid on the Table of the Rajya Sabha.

STATEMENT

The position in respect of the various TV Stations is indicated below:

(i) *Srinagar*.—The road leading to the transmitter site has been completed. Work on the construction of studio and transmitter building is in progress. Equipment required for the project has been ordered but has not been received.

(ii) *Bombay/Poona*.—Work on the studio buildings and transmitters mast is in progress. Site for Poona relay Station